

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. NO. 42/94 in
O.A. NO. 1089/88

New Delhi this the 4th day of February, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Kanwal Kishore Gupta
S/O Shri M. L. Gupta,
Section Officer,
Ministry of Health and Family
Welfare, New Delhi. ... Applicant

None appeared for the Applicant

Versus

1. Union of India through
(a) The Secretary to the
Govt. of India,
Ministry of Welfare,
Shastri Bhawan,
New Delhi.
(b) The Secretary,
Ministry of Personnel,
Public Grievances & Pension,
Deptt. of Personnel & Training,
New Delhi.
2. Union Public Service Commission
through its Secretary,
Dholpur House, Shahjahan Road,
New Delhi. ... Respondents

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath —

None appeared for the applicant though called out twice. The office objections have also not been rectified. Hence, this review application is dismissed for non-prosecution.

S. R. Adige
(S. R. Adige)
Member (A)

V. S. Malimath
(V. S. Malimath)
Chairman

/as/